## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 67/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Metal Link Alloys Ltd.

Through Rajmal M Jain

V/s.

State Bank of India & Ors

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. A. R. Sheth

Adv. & Solich Corporate Debin Am P.

## **ORDER**

Learned Advocate Mr. Arjun Sheth present for Corporate Debtor/ Applicant. None present for Respondent.

Applicant filed proof of dispatch of application to the secured creditors.

Applicant is directed to issue notice of date of hearing along with copy of this order to the creditors and file proof of service.

List eh matter on 10.08.2017 for objections, if any and for hearing before admission.

MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.